

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 93/(ND)/2014
RT CP NO.199/Chd/Hry/2017**

Ravinder Veer Singh & Ors.

...Petitioners.

Versus

M/s. T.B.H. Breweries India Pvt. Ltd.

...Respondent

Present: Mr. Anand Chhibbar, Senior Advocate with
Mr. Gaurav Mankotia, Advocate for the petitioners.
Mr. Anand Bishnoi, Advocate for Mr. Deepak Kapoor,
Advocate for the respondent

Mr. Anand Bishnoi, Advocate present for Mr. Deepak Kapoor,
Advocate submits that due to some personal difficulty Mr. Kapoor was not able
to come. List the matter on 29.01.2018 for arguments. It is made clear that
no request for further adjournment shall be entertained.

Sd/
(Justice R.P. Nagrath)
Member (Judicial)

November 24, 2017
arora